## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 73/2006 OA 2359/2004

New Delhi, this the 28th day of February, 2006

Hon'ble Shri V.K. Majotra, Vice-Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Shri Abdul Basit S/o L. Shri Aizaz Hussain Ex-Postman under Buland **Shahar Division** R/o Village & Post Office Ahar Distt. Buland Shahar.

Address for service of notices C/o Shri Sant Lal Advocate, CAT Bar Room, New Delhi - 110 001.

...Petitioner

(By Advocate : Shri Sant Lal)

**VERSUS** 

- 1. Shri U. Sreenivasa Raghavan Secretary, M.O. Communications & I.T. Dept. of Posts, Dak Bhawan, New Delhi – 110 001.
- 2. Ms. V.T. Seth, Chief Postmaster General U.P. Circle, Lucknow – 226001.

...Respondents

(By Advocate Shri R.V. Sinha)

## ORDER (ORAL)

## Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel heard.

- 2. It is alleged that directions contained in Tribunal's order dated 5.8.2005 in OA 2359/2004 have not been complied with by the respondents. Learned counsel Shri R.V. Sinha appearing on behalf of the respondents has produced a copy of the order of the Hon'ble High Court dated 28.11.2005 in WP (C) 22578/2005, 22579/2005 and 22580/2005 to the effect that operation of the Tribunal's order has been stayed. Learned counsel may supply a copy of this order to the learned counsel of the petitioner.
- 3. Learned counsel of the petitioner seeks and is allowed to withdraw this petition with liberty to take legal steps at the appropriate time, if necessary.

(Mukesh Kumar Gupta)

Member (J)

(V.K. Majotra) Vice-Chairman (A)

/vikas/